

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI  
COURT NO. 2  
CAUSE LIST**

**DATE: 13<sup>th</sup> January, 2015  
Time: 10:30AM**

**HON'BLE MR JUSTICE DR. P. Jyothimani  
JUDICIAL MEMBER**

**HON'BLE DR. G. K. Pandey  
EXPERT MEMBER**

**HON'BLE MR. Bikram Singh Sajwan  
EXPERT MEMBER**

S.No	Case No.	Parties	Counsel For Parties	Remark
<b>FOR PRONOUNCEMENT OF JUDGMENT</b>				
1.	Original Application No.134/2014. (Ph)	Mr. Rajiv Suri Vs. Ministry of Urban Development & Anr.	Mr. Rajiv Suri, Applicant in Person. Mr. B.V. Niren, CGSC For R-1. Mr. J.P. Singh, Sr. Adv. & Mr. Manoj Kumar Dass, Adv. For R-2. Mr. Biraja Mahapatra, Adv. For R-4. Mr. Vikas Malhotra, Adv. For MoEF.	

**DATE: 13<sup>th</sup> January, 2015  
Time: AFTER THE ABOVE BENCH**

**HON'BLE JUSTICE DR. P. Jyothimani  
JUDICIAL MEMBER**

**HON'BLE MR JUSTICE Melath Sasidharan Nambiar  
JUDICIAL MEMBER**

**HON'BLE DR. G. K. Pandey  
EXPERT MEMBER**

**HON'BLE MR. Bikram Singh Sajwan  
EXPERT MEMBER**

**HON'BLE MR Ranjan Chatterjee  
EXPERT MEMBER**

S.No	Case No.	Parties	Counsel For Parties	Remark
<b>FOR ADMISSION</b>				
1.	Appeal No.93/2014 & M.A.No.907/2014.	M/s Sunrise Electroplating Vs. Punjab Pollution Control Board & Ors.	Mr. Raajan Soni, Adv. For the Appellant.	
<b>FOR COMPLETION OF PLEADINGS</b>				
2.	Original Application No. 159/2014 & M.A.No.530/2014 & M.A.No.672/2014.	Smt. Shilpa Mammen Vs. DFO, G.B.Nagar, Forest Division & Ors	Mr. Prashant Kr. & Awantika Mandhar, Advs. For the Applicant. Mr. Raman Yadav, Adv, For R-1.	

			Mr. Pawan Upadhyay, Adv. For R-2 & 3.  Mr. Pradeep Misra & Mr. Daleep Kr. Dhayani, Advs. For R-4.	
<b>FOR HEARING</b>				
3.	Original Application No. 283/2013 & M. A. No. 756/2013 & M. A. No. 1057/2013.	R.N.T. Plantations Ltd. V/s. Union of India & Ors.	Mr.Raj Panjwani, Sr. Adv. & Amit Agarwal, Adv. for the Applicant. Ms. Panchajanya Batra Singh, Adv. for R-1 Ms. Pinky Anand, Sr. Adv., For R-2. Mr. Shuvodeep Roy, Adv. for R-3. Ms. Manisha Agrawal Narain, Adv. For CPCB.	
4.	Appeal No. 48(THC)/2012 & M.A No. 145/2013.	Puran Chand & Anr. Vs. State of H.P & Ors.	Mr. Mr. Ritwick Dutta, Adv. for the Applicant in Appeal No. 48(THC), 39(THC), 40(THC) and 41(THC) of 2012. Ms. P. Batra Singh, Adv. For R-5 in O.A. No. 48 of 2012(THC) & R-1 (in Appeal No. 6 of 2011 (T)).  Mr. Viplav Sharma, Adv. For R-3 in Appeal No. 6 of 2011 (THC) & O.A. No. 39 to 41 of 2012(THC). Mr. Viplav Sharma, Adv. For R-7 in Appeal No. 48 of 2012(THC) Mr. Suryanarayana Singh, Adv. For R-1, 2 & 5(in O.A. No. 39 to 41 of 2012(THC). Mr. Suryanarayan Singh, Adl. Adv. In Appeal No. 48 of 2012(THC) for R- 1, 2& 4. Mr. B.V.Naren, Adv. For R-6 (in Appeal No. 48 of 2012(THC) Ministry of Water Resources. (in Appeal No. 6 of 2011 (T) Mr. M. Shrinivas & Binod Poddar, Advs.For R-3 (in Application no. 39 to 41/2012)	
5.	Original Application No. 39(THC) /2012	Court on its own motion Vs. State of H.P & Ors.	-----do-----	
6.	Original Application No. 40(THC)/2012	Court on its own motion Vs. State of H.P & Ors.	-----do-----	
7.	Original Application No. 41(THC)/2012	Court on its own motion Vs. State of H.P & Ors.	-----do-----	
8.	Appeal No. 6(T) /2011 (M.A No. 31/2012 to M.A.No. 36/2012 & M.A No. 50/2012 to M.A No.57/2012)	Durga Ram Sharma Vs. MOEF & Ors.	-----do-----	

9.	Appeal No. 40/ 2014 & M.A.No.706/2014, M.A.No.709/2014, & M.A.No.710/2014.	Agson Global Pvt. Ltd., Vs. State of Haryana & Ors.	Mr. Ravi Gupta Sr. Adv. & Ms. Priyanka K. Dar, Adv. for the Appellant. Ms. Anubha Agrawal, Adv. & Mr. Manjeet Singh, AAG, for R-1 & 2. Ms. Panchajanya Batra Singh, Adv., for R-3.	
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**Time: AFTER THE ABOVE BENCH**

**HON'BLE JUSTICE DR. P. Jyothimani**  
**JUDICIAL MEMBER**

**HON'BLE MR JUSTICE U.D. Salvi**  
**JUDICIAL MEMBER**

**HON'BLE DR. G. K. Pandey**  
**EXPERT MEMBER**

**HON'BLE MR Ranjan Chatterjee**  
**EXPERT MEMBER**

S.No	Case No.	Parties	Counsel For Parties	Remark
<b>FOR HEARING</b>				
1.	Appeal No.8/2011.	North East Affected Area Development Society Vs. MoEF & Ors.	Mr. Ritwick Dutta, Ms. Preeta Dhar and Ms. Maneka Kaur, Advs. For the Appellant. Mr. Vivek Chib , Ms. Ruchika Goel and Mr. Joby Varghese, Advs. for R-1. Mr. Anil Srivastav, Adv. For R-2. Mr. Tarun Johri for Respondent No. 3. Mr. A.D.N.Rao , Adv. & Mr. Sudipto Sircar, Adv. for R- 4.	
2.	Appeal No.92/2013.	Bimal Gogoi & Anr. Vs. State of Arunachal Pradesh & Ors.	Mr. Ritwick Dutta, Ms. Preeta Dhar and Ms. Maneka Kaur, Advs. For the Appellant. Mr. A.D.N. Rao, & Sudipto Sircar, Advs. Adv. for R-1. Mr. Ardhendumauli Kumar Prasad, Adv. For R- 2. Mr. Tarun Johri, Adv. For R-3 Mr. Vivek Chib, Adv. with Mr. Joby P. Varghese & Ms. Ruchira Goel (for MoEF).	

For order, cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)